

# PROFORMA - I

STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR ENDING 31 MARCH 2011

Name of the M.L.A. (in full) and which the office belong to: BISHNU PRASAD BHAIYA

Present Post hold MLA Present Pay (i) BASIC PAY - Rs 8,000/- G. Salary: Rs 26,800/- per month

## NAME AND DETAILS OF PROPERTY

SL No	Housing or other building	Land	Present Value	If not in own name State whose name had this relation	How acquired	Annual income from the property	Remarks
1	3	4	5	6	7	8	9
1		PLOT NO - 36 1/2, AREA - 08 DEC.	RS. 50,000/-	SELF	INHERITED FROM FATHER	NIL	
2		(i) DIST. SUB-DIV. PS-JAMTARA VILL- PATTAJORIA (ii) DIST. SUB-DIV. PS-JAMTARA MOUZA- DHANDRA	Rs 14,00,000/- Rs 4,00,000/-	" WIFE CHAMELI DEVI SELF	" PURCHASED FROM JANARDAN SINGH ON 27-9-2006 INHERITED FROM MOTHER	NIL NIL	
3		(i) DIST. SUB-DIV. PS-JAMTARA MOUZA- JAMTARA (ii) DIST. SUB-DIV. PS-JAMTARA MOUZA- SIMULBERIA	Rs 5,00,000/- Rs 7,00,000/-	SELF "	INHERITED INHERITED	NIL NIL	
4		DIST-DEOGHAR, SUB-DIV- MADHUPUR VILL- TAN DERI, NO-495	RS. 5,00,000/-	SELF AND 1/2 SHARE WITH UNCLE'S SON SELF	INHERITED "	NIL NIL	
5		DIST. & PS- JAMTARA MOUZA- JAMTARA	RS 1,00,000/- RS 10,000/-	SELF	INHERITED FROM MOTHER	NIL	
6		DIST- JAMTARA SUB-DIV & PS- JAMTARA MOUZA- PATTAJORIA	Rs 10,000/- (NON-SALABLE)	SELF & 1/2 SHARE WITH UNCLE'S SON	INHERITED FROM FATHER	NIL	
7		DIST, SUB-DIV, PS-JAMTARA PS- JAMTARA, MOUZA- JAMTARA	RS. 5,00,000/- AREA - 20.5 DECIMALS	WIFE CHAMELI DEVI	PURCHASED ON 21.7.2010 FROM HARA PRASAD SARKAR & OTHER	NIL	

21/12/11